CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

- 1. Shri Ashok Basu, Chairperson
- 2. Shri K.N. Sinha, Member
- 3. Shri Bhanu Bhushan, Member
- 4. Shri A.H. Jung, Member

IA Petition No.39/2005 In Petition No.148/2004

In the matter of

Approval of tariff of Ramagundam Super Thermal Power Station (2100 MW) Stage I & II for the period from 1.4.2004 to 31.3.2009.

And in the matter of

National Thermal Power Corporation Ltd Petitioner

Vs

- 1. Transmission Corporation of Andhra Pradesh Ltd., Hyderabad
- 2. Tamil Nadu Electricity Board, Chennai
- 3. Karnataka Power Transmission Corporation Ltd., Bangalore
- 4. Kerala State Electricity Board, Thiruvananthapuram
- 5. Electricity Department, Govt. of Pondicherry, Pondicherry
- 6. Electricity Department, Govt. of Goa, Panaji, Goa Respondents

The following were present

The following were present:

- 1. Shri V.B.K. Jain, NTPC
- 2. Shri I.J. Kapoor, NTPC
- 3. Shri S.D. Jha. NTPC
- 4. Shri S.K. Samui, NTPC
- 5. Shri Rajat. Singhal, NTPC
- 6. Shri D.G. Salpekar, NTPC
- 7. Shri M. Saxena, NTPC
- 8. Shri S.K. Samvi, NTPC
- 9. Shri Robin Mazumdar, NTPC
- 10. Ms Rachna Mehta, NTPC
- 11. Shri S.D. Jha, NTPC
- 12. Shri P.B. Venkatesh, NTPC
- 13. Ms Alka Saigal, NTPC

- 14. Shri Ajay Garg, NTPC
- 15. Shri Surendra, NTPC
- 16. Shri R Datt. NTPC
- 17. Shri Balaji Dubey, NTPC
- 18. Shri S. Sowmyanarayanan, TNEB
- 19. Shri S. Balaguru, TNEB
- 20. Shri N. Sreeramachandramurthy, APTRANSCO

ORDER (DATE OF HEARING : 15.12.2005)

IA No.39/2005

The interlocutory application has been made for amendment of the petition.

Amendment not opposed. Amended petition has been taken on record. IA stands disposed of.

Petition No.148/2004

- 2. Heard the representatives of the parties on the amended petition.
- 3. The petitioner is directed to file the Auditor's Certificate in support of details of price and GCV of fuel considered in the main petition as also the interlocutory application latest by 5.1.2006 with a copy to the respondents, who may file their comments thereon latest by 24.1.2006 :
- 4. Subject to above, order on the amended petition is reserved.

Sd/- Sd/- Sd/- Sd/- (A.H. JUNG) (BHANU BHUSHAN) (K.N. SINHA) (ASHOK BASU) MEMBER MEMBER CHAIRPERSON

New Delhi dated the 15th December 2005